

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 916/95.

Date of Order: 6-9-95. (18)

Between:

T. Satyanarayana.

.. Applicant.

and

1. The Sub Divisional Officer, Phones, Nandyal-501.
2. The Sub Divisional Officer, Telecom, Nandyal-501.
3. The Telecom District Manager, Kurnool-50.
4. The Chief General Manager, Telecommunications, A.P.(rep. Union of India,) Hyderabad-1.

.. Respondents.

For the Applicant: Mr. C.Suryanarayana, Advocate

For the Respondents: Mr.V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE MR. JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.A.B.GORTHI : MEMBER(ADMN)

The Tribunal made the following Order:-

Admit. List it for final hearing immediately below admissions on 19-10-1995.

If the vacancy against which the order of transfer was passed in favour of applicant is going to be filled up during the pendency of this O.A. it will be subject to the result in this O.A. and it has to be so mentioned in the order.

Murthy 7/7/95
Deputy Registrar (J) CC

1. Sub Divisional Officer, Phones, Nandyal-501.

2. Sub Divisional Officer, Telecom, Nandyal-501.

3. Telecom District Manager, Kurnool-50.

4. Chief General Manager, Telecommunications, A.P. of India, Hyderabad-1.

5. Copy to Mr.C.Suryanarayana, Advocate, CAT.Hyd.

6. Copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.

7. One copy.

PVM.

THPED BY

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

A N D

A. B. Gordehi

THE HON'BLE MR.R.RANGARAJAN: (M(ADMIN)

DATED 6/91, 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in
OA. No. 916/95.

T.A. No. (W.P.)

Admitted and Interim directions
issued.

Allowed: post an 19/10/95 for

Disposed of with directions. final hearing

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

Central Administrative Tribunal
DESPATCH

7 SEP 1995 NY

HYDERABAD BENCH